

| TRADE MARKS REGISTRY, KOLKATA | | | |
|---|-------------------------------------|--------------------|--|
| OPPOSITION VIRTUAL HEARING BOARD FOR THE MONTH OF JULY, 2025 | | | |
| Date: 01/07/2025 | | | |
| S.No | OPPOSITION/ RECTIFICATION NO. | APPLICATION NO. | PARTY NAME |
| 1 | 807318 | 2324201 | L.S. DAVAR & CO. (Agent) VS KRISHNA & SAURASTRI. (Agent) |
| 2 | 806298 | 2210234 | L.S. DAVAR & CO. (Agent) VS S.S. RANA & CO. (Agent) |
| Date: 02/07/2025 | | | |
| S.No | OPPOSITION/ RECTIFICATION NO. | APPLICATION NO. | PARTY NAME |
| 1 | 805926 | 2051242 | L.S.DAVAR & CO. (Agent) VS S.S. RANA & CO. (Agent) |
| 2 | 802628 | 2005505 | L.S. DAVAR & CO. (Agent) VS ANAND AND ANAND (Agent) |
| Date: 03/07/2025 | | | |
| S.No | OPPOSITION/ RECTIFICATION NO. | APPLICATION NO. | PARTY NAME |
| 1 | 802450 | 2005504 | L.S. DAVAR & CO. (Agent) VS ANAND AND ANAND. (Agent) |
| 2 | 784496 | 2025710 | L.S. DAVAR & CO. (Agent) VS Y. J. TRIVEDI & CO. (Agent) |
| Date: 07/07/2025 | | | |
| S.No | OPPOSITION/ RECTIFICATION NO. | APPLICATION NO. | PARTY NAME |

| 1 | 1071545 | 4277918 | S. MAJUMDAR & CO. (Agent) vs IDEAL TRADE MARK SERVICES. (Agent) |
|------------------|-------------------------------------|--------------------|---|
| 2 | 278031 | 1893899 | IDEAL TRADE MARK SERVICES. (Agent) vs THE ACME COMPANY (Agent) |
| Date: 08/07/2025 | | | |
| S.No | OPPOSITION/ RECTIFICATION NO. | APPLICATION NO. | PARTY NAME |
| 1 | 259707 | 739266 | L.S. DAVAR & CO. (Agent) vs DELHI REGISTRATION SERVICES (Agent) |
| 2 | 770808 | 1822765 | L.S. DAVAR & CO. (Agent) vs BHAGWATI & CO. (Agent) |
| Date: 14/07/2025 | | | |
| S.No | OPPOSITION/ RECTIFICATION NO. | APPLICATION NO. | PARTY NAME |
| 1 | 770807 | 1822763 | L.S. DAVAR & CO. (Agent) vs BHAGWATI & CO. (Agent) |
| 2 | 770806 | 1822762 | L.S. DAVAR & CO. (Agent) vs BHAGWATI & CO. (Agent) |
| Date: 15/07/2025 | | | |
| S.No | OPPOSITION/ RECTIFICATION NO. | APPLICATION NO. | PARTY NAME |
| 1 | 748750 | 1694680 | L.S.DAVAR & CO. (Agent) vs DEEPA KULKARNI (Agent) |
| 2 | 739120 | 1508419 | L.S. DAVAR & CO. (Agent) vs W. S. KANE & CO. (Agent) |
| Date: 16/07/2025 | | | |
| S.No | OPPOSITION/ RECTIFICATION NO. | APPLICATION NO. | PARTY NAME |

| 1 | 732367 | 840561 | L.S. DAVAR & CO. (Agent) vs SINGH & SINGH LAW FIRM LLP (Agent) |
|-------------------------|-------------------------------------|--------------------|--|
| 2 | 723285 | 1497572 | L.S. DAVAR & CO. (Agent) vs M. P. MIRCHANDANI & CO. (Agent) |
| Date: 17/07/2025 | | | |
| S.No | OPPOSITION/ RECTIFICATION NO. | APPLICATION NO. | PARTY NAME |
| 1 | 910694 | 2382753 | L.S. DAVAR & CO. (Agent) vs W. S. KANE & CO. (Agent) |
| 2 | 953907 | 2541541 | L.S. DAVAR & CO. (Agent) vs MAHTTA & CO (Agent) |
| Date: 21/07/2025 | | | |
| S.No | OPPOSITION/ RECTIFICATION NO. | APPLICATION NO. | PARTY NAME |
| 1 | 1196519 | 5424023 | LABDHI KOCHAR & ASSOCIATES (Agent) vs ANA LAW GROUP (Agent) |
| 2 | 1196518 | 5424022 | LABDHI KOCHAR & ASSOCIATES (Agent) vs ANA LAW GROUP (Agent) |
| Date: 22/07/2025 | | | |
| S.No | OPPOSITION/ RECTIFICATION NO. | APPLICATION NO. | PARTY NAME |
| 1 | 1169027 | 5248634 | VIJAY KUMAR GUPTA (Agent) vs ANA LAW GROUP (Agent) |
| 2 | 1250580 | 5534947 | NADAR VENNILA (Agent) vs ANA LAW GROUP (Agent) |
| 3 | 200060 | 1207223 | KOLKATA TRADE MARK SERVICE (Agent) vs M.P. MIRCHANDANI (Agent) |